

quarters, the Guard being also one of them, and no top-priority is being given in the allotment of quarters;

(c) whether Government are aware that because most of the members of the Running Staff reside at places which are far away from their place of working, they are not able to take proper rest which is most essential for the safe running of the trains; and

(d) what are the financial implications involved in case they are given non-pooled quarters, keeping in view their irregular type of running duties?

The Minister of Railways (Shri C. M. Poonacha): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Industries to be set up in India with the Collaboration of British Columbia

6489. Shri Nitiraj Singh Chaudhary: Shri N. K. P. Salve:

Will the Minister of **Industrial Development and Company Affairs** be pleased to refer to the reply given to Unstarred Question No. 2024 on the 9th June, 1967 and state:

(a) whether any concrete proposals from the Trade delegation from British Columbia have been received in regard to the setting up of industries in India; and

(b) if so, the details thereof and the progress made so far in this regard.

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No, Sir.

(b) Does not arise.

Development of Small-scale Industries in Madhya Pradesh

6490. Shri Nitiraj Singh Chaudhary: Shri N. K. P. Salve:

Will the Minister of **Industrial Deve-**

lopment and Company Affairs be pleased to state:

(a) whether any schemes for the development of small scale industries in Madhya Pradesh during 1967-68 are under consideration; and

(b) if so, the names thereof, the places where they are proposed to be located and the amount proposed to be invested on each scheme?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). The State Government of Madhya Pradesh have included the following schemes in their Programme for industries for the Fourth Plan Period (Schemes for the year 1967-68 have not been separately indicated):—

1. State Aid to Industries—

(i) Loans and grants,

(ii) Subsidy on Interest on loans, power & rent of sheds in Industrial Estates,

(iii) Managerial Assistance,

(iv) Subsidy on interest charges by LIC and other Financing agencies on loans for construction of Industrial Estates, etc.

2. Small Industries Units to be run by Government or Government Corporation.

3. Supply of machines on Hire purchase through Laghu Udyog Nigam (LUN).

4. Export promotion and Marketing facilities.

5. Provision for Testing and Quality Marking Facilities.

6. Training Programme including in-plant and institutional training for the officials and non-officials.